

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING  
HELD ON **15.02.2024** THROUGH VIDEO CONFERENCING

-----  
**PRESENT:** HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)  
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)  
-----

**IN THE MATTER OF** : Sical Logistics Pvt. Ltd.

**MAIN PETITION NUMBER** : IBA/73/2020

**(IA/MA) APPLICATION NUMBERS**

IA/137(CHE)/2022; IA/2193(CHE)/2023; IA/556(CHE)/2022  
-----

**ORDER**

**IA/137(CHE)/2022**

Shri. Surya TejaNalla, Ld. Counsel for the Applicant.

None for the Respondent.

**IA/2193(CHE)/2023**

None for the Applicant.

None for the Respondent.

Pleadings are complete.

**IA/556(CHE)/2022**

Shri. P.H. ArvindhPandian, Learned Sr. Counsel for the RP/Applicant.

Shri. S.T. Raja, Standing Counsel for the Respondent (TANGEDCO).

Learned Sr. Counsel Shri. E. Om Prakash is stated to be not available.

Pleadings are complete.

List all the three applications for hearing on **04.04.2024**.

Sd/-

**VENKATARAMAN SUBRAMANIAM  
MEMBER (TECHNICAL)  
vs**

Sd/-

**SANJIV JAIN  
MEMBER (JUDICIAL)**